

# RAJASTHAN HIGH COURT, JODHPUR

## ORDER

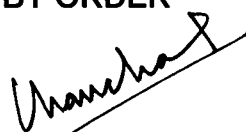
No.Estt.(RJS)/133/2025

Date:- 15.10.2025

In compliance of the Judgment dated 04.01.2024 passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) No.643/2015- All India Judges Association Vs. Union of India and State Government's Order No. F.26(55)/Nyay/2015 part IV dated 12.03.2024, **THREE ADVANCE GRADE INCREMENTS** are hereby granted to the following retired/working Judicial Officers on account of possessing Post-Graduation in Law with effect from the date mentioned against their names:-

| S.NO. | NAME OF OFFICERS<br>SARVA SHRI/SMT./MS./DR. | U.I.D.<br>NUMBER | DATE OF<br>GRANT OF AGIs | REMARKS        |
|-------|---------------------------------------------|------------------|--------------------------|----------------|
| 1.    | NARSINGH DASS VYAS                          | RJ0062           | 01.01.2016               | Retd.          |
| 2.    | YUDHISTER MEENA                             | RJ1133           | 04.08.2016               |                |
| 3.    | KANIKA HANDA                                | RJ1275           | 06.12.2021               | Tech. Resigned |
| 4.    | TUSHAR SHARMA                               | RJ1300           | 28.01.2025               |                |
| 5.    | SUMAN MEENA                                 | RJ1403           | 11.01.2021               |                |

BY ORDER

  
REGISTRAR GENERAL

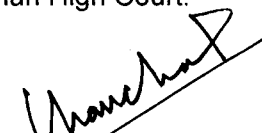
No.RJS-Estt./Misc./2003/6152

Date:- 15.10.2025

Copy forwarded to the following for information and necessary action:-

1. The Principal Secretary to Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
2. The Accountant General, Rajasthan, Jaipur.
3. The Secretary, Lokayukata, Sachivalaya, Jaipur.
4. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
5. The Registrar(Vig.)/(Admn.)/(Rules)/(Class.-I & II)/(Exam.)/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
6. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
7. The Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
8. The Director, Rajasthan State Judicial Academy, Jodhpur.
9. District & Sessions Judges concerned with the direction to circulate the order to the concerned working Judicial Officer.
10. Concerned Retired Judicial Officers.
11. The last posting where concerned retired Judicial Officers were posted.
12. Concerned Treasury Officers.
13. The Registrar-Cum-CPC, Rajasthan High Court Bench, Jaipur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Jr. Actt.-RJS Estt./  
Service Book Clerk/ Misc. Clerk-RJS Estt./  
Sub. Court/Pension Cell/Budget.

  
REGISTRAR GENERAL